

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.255 of 2013

Dated : 19th May, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Delhi Transco Ltd. Appellant(s)

Versus

Delhi Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. Alok Shankar
Mr. Kaushik for R.4

ORDER

The reply is being filed today by the learned counsel for the Respondent No.4 after serving copy on the other side.

Post the matter for hearing on **01.07.2014.**

(Rakesh Nath)
Technical Member
ts/js

(Justice M. Karpaga Vinayagam)
Chairperson